

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH AT BANGALORE**

ORIGINAL APPLICATION NO.170/01708/2018

DATED THIS THE 21ST DAY OF OCTOBER, 2019

**HON'BLE DR K B SURESH....MEMBER (J)
HON'BLE SHRI C V SANKARMEMBER (A)**

V Padmanabham,
S/o Late D.Vishwanatha,
Aged 31 years, residing at
Palanimedu Village,
Doddalathuru Post,
Kollegal Taluk,
Chamarajanagar District-571 320

...Applicant

(By Advocate Shri.A R Holla)

Vs.

1. Union of India,
By Secretary,
Department of Posts,
Dak Bhavan,
New Delhi-110 001.

2. The Chief Postmaster General,
Karnataka Circle,
Bengaluru-560 001.

3. The Postmaster General,
S.K.Region,
Bengaluru-560 001.

4. The Superintendent of Post Offices,
Nanjangud Division,
Nanjangud-571 301.

...Respondents
(By Advocate Shri.K Dilip Kumar, ACGSC)

ORDER (ORAL)

HON'BLE DR K B SURESH, MEMBER (J)

Heard. The matter is in a very small compass. Apparently applicant had been considered for compassionate appointment only once i.e. 14.10.2015. Subsequently based on the orders of this Tribunal in OA.No.802/2016 dtd.28.6.2017, the case of the applicant was placed before the Committee of Compassionate Engagement(CCE) on 13.10.2017 and again on 15.02.2018 and on both occasions, the decision was referred to the next CCE awaiting clarification from the Postal Directorate. Apparently, once again the CCE met on 16.5.2018 but decided that as per the Postal Directorate letter dtd.30.05.2017, the old cases cannot be reopened. Therefore, it appears that the case of the applicant based on his eligibility has not been considered on merits in the CCE meetings held in 2017 and 2018. He is eligible for a minimum of three times of consideration according to the circular issued by the DOPT. Therefore, let him be considered for such a position after vacancies have been marshalled along with suitable others within a period of next six months. OA is disposed of as above. No order as to costs.

(C V SANKAR)
MEMBER (A)

/rsh/

(DR K B SURESH)
MEMBER (J)

Annexures referred to by the Applicant in OA No.170/01708/2018

Annexure A1: Copy of the Order dated 17.12.2015

Annexure A2: Copy of the Circular dated 17.12.2015

Annexure A3: Copy of the Applicant's representation dated 05.01.2016

Annexure A4: Copy of the letter dated 08.01.2016

Annexure A5: Copy of the order dated 04.07.2016

Annexure A6: Copy of the order dated 28.06.2017 in OA/170/802/2016

Annexure A7: Copy of the letter dated 19.03.2018

Annexure A8: Copy of the order dated 27.08.2018

Annexures referred to by the respondents

Annexure R1: Copy of the letter dated 10.11.2017

Annexure R2: Copy of the letter dated 19.03.2018

Annexure R3: Copy of the order dated 18.07.2018